

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

ORIGINAL APPLICATION NO.22 OF 2022

IN THE MATTER OF:-

A. KRISHNA & ORS.

Versus

Applicants

UNION OF INDIA & ANR.

Respondent

PAPER BOOK – I

I N D E X

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Through

**A. Sathya Bama
Standing counsel for
Puducherry Pollution Control Committee**

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COUNTER AFFIDAVIT FILED BY THE MEMBER SECRETARY
(RESPONDENT NO.07), PUDUCHERRY POLLUTION CONTROL
COMMITTEE

I SMITHA.R D/o Shri. P.G. Raghunathan Nair, aged 55 years, Member Secretary of Puducherry Pollution Control Committee (PPCC), Government of Puducherry, do hereby solemnly affirm and state as follows:

1. I respectfully submit that I am conversant with the facts of the case and competent to swear this affidavit.
2. I respectfully submit that, Puducherry Pollution Control Committee is designated authority to enforce Plastic Waste Management Rules, 2016 and its amendments there on in the U.T. of Puducherry.
3. I respectfully submit that, the following three Multilayer Plastic (MLP) manufacturing units are functioning in the U.T. of Puducherry.
 - i. M/s. Amcor Flexibles India Private Ltd., Kandanpet, Puducherry
 - ii. M/s. Aparna Paper Processing Industry (P) Ltd., Sedarapet, Puducherry.



Smitha
MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.

Details of Consent to Establish (CTE) issued under Water (Prevention and Control of Pollution) Act, 1974 and Air (Prevention and Control of Pollution) Act, 1981 and Registration issued under Plastic Waste Management Rules, 2016 are given in ANNEXURE- I.

4. I Submit that these two units are manufacturing 2 and 3 layers of MLP products consists of polyester film and polyethylene for 2 layer MLP, polyester film, metalized polystyrene and polyethylene layers for 3 layer MLP.
5. I respectfully submit that, M/s. Amcor Flexibles India Private Ltd., involves Aluminum foil as one of the layer in their MLP.
6. I respectfully submit that, incompliance with Rule 9(1) of the Plastic Waste Management Rules 2016, all the two units have submitted Extended Producer Responsibility (EPR) based Action Plan for collection and scientific disposal of their MLP waste.
7. I respectfully submit that, 3 types of following MLP wastes are generated from these units.
 - i. Laminated Plastic Waste (e.g. Biscuit cover)
 - ii. Metalized Plastic Waste (e.g. Shampoo Sachet)
 - iii. Aluminum foil contains Plastic Waste (e.g. Coffee packs and other air tight packs)
8. I respectfully submit that, MLP waste generated from M/s. Amcor Flexibles India Private Limited, Kandanpet, Puducherry for the period of 2020 and 2021 is given in ANNEXURE-II.
9. I respectfully submit that, MLP waste generated from M/s. Amcor Flexibles India Private Ltd., is disposed through M/s. Padma Polymers, Thirubuvanaipalayam,



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**MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.**

Puducherry, who has obtained Consent to Establish and Registration from Puducherry Pollution Control Committee.

10. I respectfully submit that, M/s. Padma Polymers, Thirubuvanaipalayam, Puducherry is converting Non- aluminum foil MLP waste into granules and lumps and block which are used for manufacturing value added products like rope, door, pavers and flexible hose.

11. I respectfully submit that, M/s. Padma Polymers has imported Aluminum extraction machinery and extracting Aluminum metal from Aluminum foil embedded in the MLP waste. Pictorial representation is given in ANNEXURE III. Extracted Aluminum powder is proposed to sent to Firework units and Aluminum Channel Manufacturing units.

12. I respectfully submit that, MLP waste generated from M/s. Aparna Paper Processing Industry (P) Limited, Sedarapet, Puducherry for the period 2020 and 2021 are given in ANNEXURE-IV.

13. I respectfully submit that, MLP waste generated from M/s. Aparna Paper Processing Industry (P) Limited is disposed through M/s. Sri Lakshmi Plastics, Sedarapet, Puducherry, who has obtained Consent to Establish (CTE) and Registration from Puducherry Pollution Control Committee.

14. I respectfully submit that, M/s. Sri Lakshmi Plastics, Sedarapet Puducherry is converting MLP waste into Laminated plastic waste and Metalised plastic waste into granules and blocks and selling to value added products manufacturing units.

15. I respectfully submit that, two Plastic waste reprocessing units viz. M/s. Padma Polymers and M/s. Sri Lakshmi Plastics are obtained registration under Plastic Waste Management Rules 2016 (ANNEXURE V) and submitting Annual Report which are given in ANNEXURE-VI.



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**MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.**

16. I respectfully submit that Multi Layered Plastic wastes generated from the manufacturing units are being recycled and energy recovered through co-processing in the U.T. of Puducherry.

17. I respectfully submit that Ministry of Environment, Forest and Climate Change (MoEF&CC), Government of India (GOI) has brought out guidelines on Extended Producer Responsibility (EPR) for Plastic Packaging on 16.02.2022. PPCC has taken initiatives to implement this guidelines for Plastic Packaging units in U.T. of Puducherry.

18. I respectfully submit that Puducherry Pollution Control Committee is periodically inspecting MLP Manufacturing units and MLP recycling/ reprocessing units and ensuring its proper scientific disposal without affecting environment.

19. I respectfully submit that Puducherry Pollution Control Committee is earnestly enforcing all the provisions of the Plastic Waste Management Rules, 2016 and its amendments. The Committee would abide by any further order which may be passed by this Hon'ble National Green Tribunal.




DEPONENT

MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.



VERIFICATION

Verified at Puducherry on this 06th day of May, 2022 that the contents of the above affidavit are true to the best of my knowledge and belief and nothing has been concealed therein.

[Signature]
DEPONENT

**MEMBER SECRETARY
PUDUCHERRY POLLUTION
CONTROL COMMITTEE
PUDUCHERRY.**

Solemnly affirmed at Puducherry
on this 06th day of May, 2022
and signed her name in my presence }
}



SIGNED BEFORE ME
K. Santhanakrishnan 06/05/2022
SANTHANAKRISHNAN, B.A., LL.B., B.Ed.
ADVOCATE & NOTARY PUBLIC
GOVERNMENT OF INDIA
Reg.No: 5826/08
No.26, Second Cross St,
Thilagar Nagar, Pondicherry-605 009
Enrol no M.S.1080/99

BEFORE THE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

APPLICATION NO.: 22 of 2022 (SZ)

A. KRISHNA & ORS.

- APPLICANTS

-Vs-

UNION OF INDIA & ANR.

- RESPONDENTS

PAPER BOOK I
COUNTER AFFIDAVIT OF
THE SEVENTH RESPONDENT

A. SATHYA BAMA

STANDING COUNCEL FOR
PUDUCHERRY POLLUTION
CONTROL COMMITTEE